## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/17/2016

NAME OF THE PETITIONER(S)

: T.C. Alexander and 2 others

NAME OF THE RESPONDENT(S)

: Rashtra Deepika Limited and 10 others

**UNDER SECTION** 

: 397/398

| S.No. Name (in Capital) | Represented by     | Signature |
|-------------------------|--------------------|-----------|
| RAMJZ.G                 | Counsel for REINCP | A/h       |

S. mayula Levi, Adr

FOR KSRAW

K. MANUT MENON

B. WASANTHAN

S. Avarialan

Councelfor &1

Coursel for Ry RistRy U. Hall for in CA for L5 + L8 incp for B. VASHANTHA

(out for RZinca L. for Jose Thomas)
Ex Marld & Associates

TO POLITIONES SMAN

## **ORDER**

Counsel for petitioner present. Counsel for R-1, Counsel for R-2 present and undertakes to file vakalat on behalf of R-3. Counsel for R5 to R8, counsel for R-7 are present. No representation on behalf of R-4, R-7, R-9 and R-11. Counsel for petitioner is directed to cause service of notice to R-10 by way of publication in newspaper in vernacular language and one in English having wider circulation in the District in which the office of the Company is situated and file an affidavit along with the proof of advertisement by the next date of hearing. At request, time is enlarged. Put up on 13.07.2017at 10.30 A.M.

S. S. Yayaraghaban.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)